

- f) For the JVs providing erection services, export of plant & machinery towards equity should not be insisted.

Revision of Pay Scales

2896. SHRI RAJENDRA AGNIHOTRI:
Will the Minister of FINANCE be pleased to state:

(a) whether the Government propose to revise the pay scales of Government employees working in the grades of Rs. 1400-2300 to Rs. 1640-2900;

(b) if so, the details thereof; and

(c) the time by which their pay scales are likely to be revised?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SHANTARAM POTDUKHE): (a) No, Sir.

(b) to (c). Do not arise.

By-pass to NH No. 44

2897. SHRI PETER G. MARBANIANG:
Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether the Government propose to construct a by-pass to National Highway No. 44 at Shillong and Jowai;

(b) if so, details thereof; and

(c) the total expenditure involved in the project?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) and (b). Yes, sir. Land acquisition for Shillong Bye-pass (26.5 km long) and Jowai Bye-pass (10.70 km long) is included in Annual Plan 1991-92 for sanction.

(c) Construction of these bypasses will be considered after land for these has been acquired. As such it is too early to give details of the total expenditure involved.

Handing over of Vallarpadam Oil Tanker Berth to Private Party

2898. SHRI RAMESH CHENNITHALA:
Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether there is any proposal to hand over the proposed Vallarpadam oil tanker berth in Cochin to private party:

(b) if so, the detail thereof; and

(c) the terms and conditions on which the tanker berth is proposed to be given to the party?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) No, Sir, No oil terminal is proposed at Vallarpadam.

(b) and (c). Does not arise.

Construction of Bridges over Ganga

2899. SHRIMATI KRISHNA SAHI:
SHRI PRAHMANAND
MANDAL:

Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) the policy of Government in regard to the construction of bridges on the river Ganga from Haridwar to the Bay of Bengal:

(b) the total number of bridges constructed so far on the river Ganga;

(c) whether the Government have approved the recommendations of National Transport Development Council to include

Farakka National Highway (via Sultanpur, Johnpur, Gazipur, Buxar, Areah, Patna, Monghyr, Bhagalpur and Shibganj) in the master plan of the Eighth Plan;

(d) if so, whether the government propose to give financial assistance for the construction of a bridge on the river Ganga in Monghyr under Iner-state and economic importance programme; and

(e) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) Constitutionally, the Government of India are primarily concerned only with roads declared as National Highways. The policy of the Government with regard to construction of bridges on the river Ganga from Haridwar to Bay of Bengal is that high level bridges will be provided at all points where National Highways cross the river Ganga.

(b) The total number of bridges on National Highways across the river Ganga constructed by the Central Government so far is six.

(c) Sultanpur-Jaunpur road is already forming part of NH 56. No other decision regarding declaration of any road as a National Highway has been taken pending finalisation of the Eighth Plan.

(d) No, Sir.

(e) Does not arise.

Export of Rubber Footwear

2900. SHRI GOPI NATH GAJAPATHI: Will the Minister of COMMERCE be pleased to state:

(a) whether there is a great scope to increase the export of rubber footwears;

(b) if so, the strategies adopted therefor; and

(c) the target fixed for export of rubber footwears during Eighth Five Year Plan?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI P. CHIDAMBARAM): (a) and (b). Yes Sir. Good scope exists to increase export of rubber footwears to various countries including West Europe and U.S.A.

The Government has allowed import of sophisticated plant and equipment at concessional rate of customs duty for the industry to modernise their production base and upgrade their technology for manufacture of modern rubber footwear as per specifications and demands in the overseas markets, particularly, in West Europe and U.S.A. Manufacture-exporters of rubber footwears/sportshoes can avail themselves of the benefit of DEEC Scheme under the current IMPEX Policy for supply for raw materials and components.

(c) No specific export target has been fixed for rubber footwear during the Eighth five Year Plan.

Propellent Factory in Warrangal

2901. SHRI DHARMABIKSHAM: Will the Minister of DEFENCE be pleased to state:

(a) whether the government propose to establish a propellent factory in Warrangal district of Andhra Pradesh;

(b) if so, the steps taken by the Government so far in this regard; and

(c) the estimated cost and expected production of the factory?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI S. KRISHNA KUMAR): (a) No, Sir.